(ii) Improving preventive maintenance techniques.

(iii) Better materials management.

(iv) Improved labour-management relations by greater participation and involvement of labour.

(v) Increased sales by diversification to meet market requirements and greater exports.

These measures have begun to yield results.

Ban on new Recruitment*

110. SHR1 K. CHANDRASEKHARAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to the recent press report to the effect that Government propose to impose immediate ban on new recruitments in the Central Government services ; and

(b) if so, whether such a ban also covers recruitment to the Army, G.R.P. and B.S.F.?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): (a) Ban has already been imposed on new recruitment to certain categories of posts.

(b) No, Sir. 12

NOON

PAPERS LAID ON THE TABLE

Annual Report (1973-74) on the Working of the Agricultural Refinance Corporation

THE DEPUTY MINISTER IN THF, MINISTRY OF FINANCE (SHRIMA11 SUSHILA ROHATGI): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Eleventh Annual Report on the working of the Agricultural. Refinance Corporation for the year 1973-74, along with the Accounts and the Auditors' Report

[Hereon, under sub-Section (2) of section 32 of the Agricultural Refinance Corporation Act, 1963. [Placed in Library *See* LT No. 8539/74]

Notification of Ministry of Finance

SHRIMATI SUSHILA ROHATAGI : Sir, I also beg to say on the Table a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue and Insurance) Notification G.S.R. No. 448(E) dated the 6th November, 1974, together with an Explanatory Memorandum thereon. [Placed in Library. *See* LT—No. 8508/74].

Compulsory Deposit (Income Tax payers Scheme, 1974

SHRIMATI SUSHILA ROHATAGI : Sir, I also beg to say on the Tabic a copy (in English and Hindi) of the Ministry of Finance (Department or Revenue and Insurance) Notification G.S.R. No. 463(E) dated the 12th November, 1974, publishing the Compulsory Deposit (Income-tax Payers) Scheme, 1974, under sub-section (6) of section 19 of the Compulsory Deposit Scheme (Income-tax Payers) Act, 1974. [Placed in Library. *See* LT—No. 8493/74].

Annual Report of the Export Inspection Council and Agencies for the year 1972-73 and related papers

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI V. P. SINGH): Sir, I beg to lay on the Tattle a copy each (in English and Hindi) of ihe following papers :—

(i) Annual Report of the export Inspection Council and Agencies for tht) year 1972-73.

(ii) Annual Accounts or the Export Inspection Council and Agencies for the year 1972-73 and the Audit Report thereon. [Placed in Library. *See* LT—No. 8542/74].

Annual Accounts (1972-73) of the Textiles Committee, Bombay

SHRI V. P. SINGH : Sir, I also beg to lay on the Table a copy (in English and